

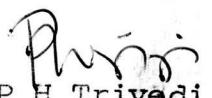
CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member

O R A L - O R D E R

02/02/1989.

Per : Hon'ble Mr. P.H. Trivedi .. Vice Chairman

Heard learned advocates Mr. S.M. Trivedi and Mr. J.D. Ajmera for the petitioner and respondents respectively. In this matter, the case is also pending in the Civil Court in which the stay order has been ^{for} prayed and rejected and the main case is still before it. Learned advocate for the petitioner wants for two weeks time. The application cannot be entertained and is summarily rejected. The petitioner is at liberty to file a fresh application in future when this impediment is removed.


(P H Trivedi)
Vice Chairman


(P M Joshi)
Judicial Member

*Mogera